

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 06 OF 2017 IN  
APPEAL NO. 74 OF 2015**

**Dated: 10<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Meghalaya Power Distribution Corporation Ltd. .... Review Petitioner /  
Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission  
& Ors. .... Respondent(s)**

Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Kishan for R-1

Mr. Parinay Deep Shah  
Ms. Aradhna Tandon for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for  
hearing on **30.10.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*